

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 929/(MAH)/2017
CA No.




CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES: Raj Dadarkar & Associates
V/s.
Power House Fitness Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Darryl P. Barretto	Advocate for Respondent Company	
2.	Hussain Dholkawala :llb Genesh & Co. Advocates.	Respondent	
3.	Anoshak Dave :llb Bhavin Bhatia	Advocate for Petitioner	

ORDER

T.C.P. No. 929/I&BP/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. From the side of the Respondent, Reply has been served upon the Petitioner by hand, a copy to be submitted to the NCLT Office. Seeking time to file Rejoinder. Granted. To be circulated on or before 16th August, 2017.
3. Thereafter the matter is listed for hearing on **22nd August, 2017.**

Date : 18-07-2017

Sd/-
M.K. SHRAWAT
Member (Judicial)